

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

S.Tax Appeal No.76000 of 2019

[Arising out of Order-in-Appeal No.328/Bol-ST/2018-19 dated 07.03.2019 passed by
Commr. of CGST & Excise (Appeals), Kolkata]

M/s Satellite Construction

Luna Street, Bidhannagar, Durgapur-12, Dist.-Burdhaman

Appellant

VERSUS

CGST & Excise, Durgapur

Satyajit Ray Sarani, City Centre, Durgapur-713216

Respondent

APPEARANCE :

Shri L.K.Samtani, C.A. for the Appellant

Shri S.Mukhopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. S.S.GARG, MEMBER (JUDICIAL)

HON'BLE MR.P.VENKATA SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER NO...75223/2020

DATE OF HEARING : 03.02.2020

DATE OF DECISION : 03.02.2020

PER S.S.GARG :

The appellant has filed an application under Sabka Vishwas
(Legacy Dispute Resolution) Scheme, 2019, praying for withdrawal of
their appeal. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

(S.S.Garg)
Member (Judicial)

(P.V.Subba Rao)
Member (Technical)

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